

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical hearing)

ITEM No.21
I.A. Nos.74/2022 & 85/2024 in
C.P. (IB) No.60/BB/2020

IN THE MATTER OF:

Bheemasamudra Land Developers and Builders ... Petitioner
Vs.
M/s. Metrik Infra-project Pvt. Ltd. ... Respondents

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 28.06.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the SRA : Shri Atul Madhavan

ORDER

1. Heard the Ld. Counsel for the Successful Resolution Applicant.
2. List the matter on **16.08.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Puja